

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4.A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

08.01.2021

C.P.C/350/242/2016

O.A./350/1490/2014

PRABHAT KR GHOSH

-V/S-

ANUP KUMAR SRIVASTAVA & ANR

ITEM NO:48

FOR APPLICANTS(S) Adv. :

Mr. S.K. Dutta

FOR RESPONDENTS(S) Adv.:

Mr. P. N. Sharma



Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for petitioner and alleged contemnors.</p> <p>Ld. counsel for petitioner submits that the applicant has expired and he has been granted all the benefits.</p> <p>Therefore, the CPC is dropped. Notices, issued, if any, are also discharged.</p> <p style="text-align: right;">(TARUN SHRIDHAR) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p>pd</p>